

(2023) 02 PAT CK 0026

In the Patna High Court

Case No : Civil Writ Jurisdiction Case No. 23890 Of 2018

Md. Faiyaj Ahmad

APPELLANT

Vs

State Of Bihar

RESPONDENT

Date of Decision : 06-02-2023

Acts Referred:

Citation : (2023) 02 PAT CK 0026

Hon'ble Judges : Ashutosh Kumar, J; Satyavrat Verma, J

Bench : Division Bench

Advocate : Sanjay Kumar Singh, Md. Anisul Haque

Final Decision : Disposed Of

Judgement

1. Heard the learned counsel for the parties.
2. After some arguments, Mr. Sanjay Kumar Singh, the learned Advocate for the petitioner seeks permission to withdraw this petition in order to prefer a revision petition against the order cancelling the license of the petitioner and the appellate order affirming the same.
3. Should such a revision petition be filed before the concerned authority within a period of 30 days, it shall be considered and after giving reasonable opportunity to the petitioner to represent his cause, a final order shall be passed within a period of 60 days thereafter, giving reasons in support of the same.
4. Dismissed as withdrawn with the liberty aforesaid.